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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/11/2016
NAME OF THE PETITIONER(S) : Dr. P. Rajagopalan
NAME OF THE RESPONDENT(S) : Aidees Electronics Pvt Ltd + 3 Ors
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V. HALLEL BEN FOR R. MUKUNDHAN	Counsel for R1-3	
2.	R. SIDHARTH	Counsel for petitioner	

ORDER

Mr.R.Sidharth, Counsel for petitioner present. Mr. V.Hallel Ben, Counsel for R1 to R3 present. The Counsel for the Petitioner filed the written submissions today. He is directed to furnish the same to the other side. At request, time is enlarged for making submissions. Put up on 28.8.2017 at 10.30 A.M.

-SD-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-SD-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)